



**PRESS NOTE**

**Joint Commissioner, CGST and Chartered Accountant Trapped by CBI, NAGPUR**

CBI, ACB, Nagpur has registered a case vide **RC.04(A)/2022** on 03.03.2022 U/s 7 A of Prevention of Corruption Act, 1988 (as amended in 2018) against Shri Hemant Rajandekar, Chartered Accountant, M/s V. R Inamdar & Co., Ajni Chowk, Nagpur, on receipt of a complaint from Shri Jayant Laxmikant Choupane, Contractor, M/s Jai Electricals & Electronics, District – Yavatmal alleging demand of bribe of Rs. 4,50,000/- as motive to induce Shri Mukul Patil , Joint Commissioner, CGST, Nagpur-2 by corrupt and illegal means to cause performance of a public duty dishonestly.

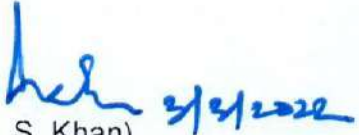
Shri Mukul Patil Joint Commissioner, CGST, Nagpur-2 had issued a Show Cause Notice pertaining to service tax liability in the name of the Complainant . The accused person has demanded a bribe amount of Rs. 4,50,000/- to get the service tax liability case disposed off by corrupt & illegal means. .

Both the accused persons have been caught red handed while demanding and accepting the negotiated bribe amount of Rs. 4,00,000/- against the demanded bribe amount of Rs. 4,50,000/- from the complainant. The searches are being conducted at the office of the CA and at the office & residential premises of the accused public servant.

The accused persons will be produced in the Hon'ble Court of Special Judge,  
CBI Cases, Nagpur.

The case is under active investigation.

**IF PUBLIC HAVE ANY COMPLAINTS ABOUT CORRUPTION IN CENTRAL  
GOVT. DEPTs & PSUs, BANKS, INSURANCE COMPANIES OF VIDHARBHA  
REGION OF MAHARASHTRA THEY MAY CONTACT SUPDT. OF POLICE, CBI,  
NAGPUR, IN PERSON OR OVER PHONE NOs. 0712-2510382 (O) 9423683211  
(Cell).**

  
(M. S. Khan)  
Sr. Superintendent of Police  
CBI, ACB, NAGPUR

Dated: 03.03.2022.

Copy to:-

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